

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**COURT - 2**

ITEM No.206  
**CP(IB)/62(AHM)2023**

**Proceedings under Section 9 IBC**

**IN THE MATTER OF:**

Kumaon Gases Private Limited  
Vs.  
Sadbhav Engineering Limited

.....Applicant

.....Respondent

**Order delivered on: 01/05/2024**

**Coram:**

**Mrs. Chitra Hankare, Hon'ble Member(J)**  
**Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)**

**PRESENT:**

For the Applicant : Mr. Vivek B Rai, Adv. a.w Mr. Rupendra Kumar Porwal,  
Adv. & Mr. Samir Agarwal & Ankit Ujjwal, Adv.  
For the Respondent : Mr. Navin Pahwa, Sr. Adv. a.w Mr. Ravi Pahwa, Adv.

**ORDER**

Ld. Counsel for the applicant seeks adjournment.

List for further consideration on 19.06.2024.

-Sd-

**DR. V. G. VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

-Sd-

**CHITRA HANKARE**  
**MEMBER (JUDICIAL)**